



THE HIGH COURT OF ORISSA ARBITRATION CENTRE, CUTTACK

NOTIFICATION

No.652

/ Date: 14th July, 2026

In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the name of Hon'ble Shri Justice Ananda Chandra Behera, (Retd.), former Judge, High Court of Orissa has been empanelled in the existing panel list of Arbitrators as per the kind minute dated 18.01.2024.

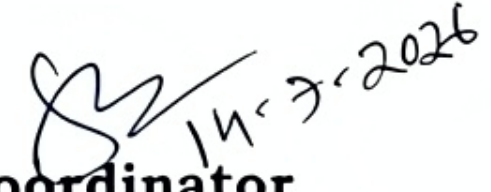
By Order

Sd/-(Satyabrata Mishra)
Coordinator, Arbitration Centre

Memo No. 653(70) /Date: 14.07.2026

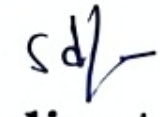
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1. All Officers of the Court.
2. The Addl. Registrar-cum-Principal Secretary to the Hon'ble Chief Justice.
3. Joint Registrar-cum-Principal Secretary/A.D.R- cum- Additional Principal Secretaries/ A.R. - cum - Sr. Secretaries/Secretaries to Hon'ble Shri Justice Sashikanta Mishra, and Hon'ble Shri Justice B.P. Satapathy.
4. Principal P.S. to the Advocate General, Odisha.
5. Deputy Solicitor General of India attached to the High Court of Orissa.
6. President, Orissa High Court Bar Association.
7. Notice Board of the Court;
for information and necessary action.


14.7.2026
Coordinator
Arbitration Centre

Memo No.654 / Date: 14.07.2026

Hon'ble Shri Justice Ananda Chandra Behera, (Retd.)
At – Baula (Near Baula Pokhari)
PO- Bali, PS- Gurudijhatia,
District-Cuttack - 754297
for kind information.


Coordinator
Arbitration Centre